

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 74 of 2018 &  
IA No. 144 of 2018**

**Dated : 24<sup>th</sup> August, 2018**

**In the matter of:**

**Mawana Sugar Ltd.**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **30.08.2018**.

Court Master/PS

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